NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 27/(MAH)/2011 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2017

NAME OF THE PARTIES: Shaikh Mukhtar Hussain

V/s.

M/s. Suman Motels Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

14 Survedora Khandhar Respondent-2 Runblicevell

a Dr S. K. Jania PCS for Xuegar

Petitionery

Order TCP No.27/397-398/ NCLT/MB//MAH/2011

For having the Professional appearing on behalf of the Petitioner and 2nd Respondent agreed for filing written submissions two days before the next date of hearing, list this matter for final hearing on 21.4.2017 with a direction that both the parties have to file their written submissions two days before the next date of hearing.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)